

**Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Act, 2015 for the month of June, 2019**

	<b>Commercial Court (below District Judge Level)</b>	<b>Commercial Court (at District Judge Level)</b>	<b>Commercial Appellate Court (at District Judge Level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	-	00	-	-	-
No. of appeals filed	-	00	-	-	-
No. of cases pending	-	02  <u>COMMERCIAL COURT, EAST AT GANGTOK:</u>  1. <i>Arbitration No.05 (Sikkim Power Development Corporation Ltd. &amp; Anr. Vs. Amalgamated Transport (India) Ltd.</i>  2. <i>IPR No. 01/18 (M/s United Spirit Limited. Vs. M/s Mount Distilleries Ltd.</i>	-	-	-
No. of cases disposed of	-	00	-	-	-